

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A./MA/RA/CP NO. 385 OF 2007 SB

Applicant/s O. P. Nigam Respds. Wt. D. Thakur

Advocate for Applicant/s A.R. Dubee Advocate for Respondent/s Rajesh Tiwari

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>04</u>
18/01/2010 D.P. (J) List TA/CA/RA/CCA/MA before Hon'ble Bench for Adm/Order/FH on or in a week Commencing w.e.f. <u>15/2/2010</u> <u>D.P. (J)</u> 18/01/2010 16.4.10 DR (J) List TA/CA/RA/CCA/MA before Hon'ble Bench for Adm/Order/FH on or in a week Commencing w.e.f. <u>3.5.10</u> <u>D.P. (J)</u> 16.4.10	17/02/2010 Honble Mrs. Manjulika Gauram, A.M. List on 16/04/2010. <u>M. Jomlam</u> A.M. S.V./- 3.5.2010 Hon (Mr S.N. Shukla, AM) None for the applicant even on revised call. Sri Rajesh Tiwari, learned counsel for the respondents. It appears that the Applicant has lost interest in pursuing his case. The OA is accordingly dismissed in default for want of prosecution. <u>AM</u> AM me	

Contd. On Sheet No. _____